

Annexure – 7

Name of the corporate debtor:Unico Leather Product Private Limited; Date of commencement of CIRP: 06.09.2022 (Order served to IRP dated 06.09.2022); List of creditors as on:09.12.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						Amount of claim Un-Verified	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable			
1	Commercial tax department	NA	NA	137,403,988	137,403,988	VAT dues	NA	NA	NA	50.08%	-	-	
2	Income tax department	NA	NA	16,665,150	15,605,043	Income tax dues	NA	NA	NA	5.69%		1,060,107	
3	EPFO,Vellore	NA	NA	31,298,322	25,889,608	Provident fund	NA	NA	NA	9.44%	-	5,408,714	The amount of claim is under verification
4	ESIC, Chennai	NA	NA	13,664,256	13,664,256	Employee State	NA	NA	NA	4.98%	-	-	
5	EPFO, Chennai	NA	NA	9,233	9,233	Provident Fund	NA	NA	NA	0.00%	-	-	
6	ESIC, JAMMU	NA	NA	96,079	96,079	Employee State	NA	NA	NA	0.00%	-	-	
				199,137,028	192,668,207						-	6,468,821	